

an increasing marginalisation of India in the evolving world economy. The economic policy changes brought about by our Government under the inspiring leadership of Prime Minister, Narasimha Rao, in the last eight months are inspired by this vision. Our party is an inheritor of great traditions of national service. True to this heritage, we commit ourselves to providing a firm and purposeful sense of direction to the reform process so that this ancient land of India regains its glory and rightful place in the comity of nations. This budget represents a contribution to the successful implementation of this great national enterprise, of building an India free from the fear of war, want and exploitation, an India worthy of the dreams of the founding fathers of our republic. We shall pay any price, bear any burden, make any sacrifice to realise those dreams. India is on the move again. We shall make the future happen.

Sir, I have come to the end of my labour. Tonight, I feel like going to the theatre. Let the assassins be informed, I am prepared to meet their onslaught.

As a poet says,

"Saphiroshi Ki temanna ab hamara
dil main hai, dekhana hai for Kitna
bagua: ketil main hai"

Sir, I commend the Budget to this August House.

19.00 hrs.

FINANCE BILL, 1992*

[English]

MR. SPEAKER: The Finance Minister may now move for leave to introduce the Finance Bill, 1992.

THE MINISTER OF FINANCE (SHR: MANMOHAN SINGH): I beg to move for leave to introduce a Bill to give effect to the financial proposals of the Central Government for the financial year 1992-93.

MR. SPEAKER: The question is:

"That leave be granted to introduce a Bill to give effect to the financial proposals of the Central Government for the financial year 1992-93."

The motion was adopted

SHR: MANMOHAN SINGH: I introduce the Bill.

MR. SPEAKER: The Finance Bill, 1992 has been introduced.

I thank the hon. Members for their cooperation and I declare that the House stands adjourned to meet again on Tuesday, the 3rd March at 11 a.m.

19.01 hrs

*The Lok Sabha then Adjourned till Eleven of the Clock on Tuesday, March 3, 1992/
Phalgun 13, 1913 (Saka)*

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** Introduced with the recommendation of the President.